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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 295/16	TP 135/17	Admission	433(e)	McNally Sayaji Engineering Ltd., Vs Scorpio Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHIVABHUSHAN S.H. FOR MANEESHA KONGOVI 9986936553	RESPONDENT	<i>Shiva</i> FOR MANEESHA KONGOVI

Counsel for respondent is present. He reported that this case is stayed by the Hon'ble High Court. Counsel has already filed certified copy of the order of Hon'ble High Court. Counsel reported that stay is continued.

List it on 18.07.2017.

  
MEMBER (J)

  
MEMBER (T)